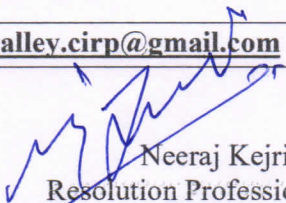


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DREAMVALLEY PROJECTS PRIVATE LIMITED

OPERATING IN INVESTING IN LISTED STOCKS AT SHAILA TOWER, 8TH FLOOR, ROOM NO. 803B,
CABIN NO. A J1/16, EP BLOCK, SALT LAKE, SECTOR V KOLKATA-700091, WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreamvalley Projects Private Limited CIN: U45208WB2009PTC133164
2.	Address of the registered office	Shaila Tower, 8th Floor, Room No. 803B, Cabin No. A. J1/16, EP Block, Salt Lake, Sector V. Kolkata-700091, West Bengal.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	No Fixed Assets.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mailing at dreamvalley.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing at dreamvalley.cirp@gmail.com
10.	Last date for receipt of expression of interest	30 th Sept, 2023
11.	Date of issue of provisional list of prospective resolution applicants	10 th Oct, 2023
12.	Last date for submission of objections to provisional list	15 th Oct, 2023
13.	Process email id to submit EOI	dreamvalley.cirp@gmail.com


Neeraj Kejriwal
Resolution Professional
IBBI Registration No.: IBBI/IPA-001/IP-P00392/2017-2018/10710
AFA Valid till 09.10.2023
Registered Address: P-178, CIT Scheme VI M, Phoolbagan, 3rd Floor,
Kolkata-700054
For Dreamvalley Projects Private Limited
Date: 15.09.2023
Place: Kolkata